

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

R.A.NO. 245/2003

IN

CP 57/2003 in

OA 1764/2002

New Delhi this the 8th day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Shri V.K. Majotra, Member (A).

Janardhan Sharma in p.R.R.Tyagi & Ors... Applicant

Versus

1. Shri A.K.Aggarwal,  
Secretary,  
Ministry of Personnel, Public  
Grievances and Pension  
(Department of Personnel and  
Training), North Block,  
New Delhi.
2. Dr.S.Narayanan,  
Secretary,  
Ministry of Finance,  
Department of Expenditure,  
North Block, New Delhi.
3. Shri Subir Dutta,  
Secretary,  
Ministry of Defence, South Block,  
New Delhi.
4. Shri G.C.Bhandari,  
Controller General of Defence Accounts,  
West Block V, R.K.Puram, New Delhi.
5. Shri R.K.Singhal,  
Controller of Defence Accounts,  
Army Meerut Cantt.
6. Shri Mukesh Sinha,  
Joint Controller of Defence Accounts,  
Funds, Meerut Cantt.

.Respondents

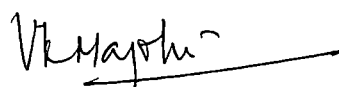
O R D E R (By Circulation)

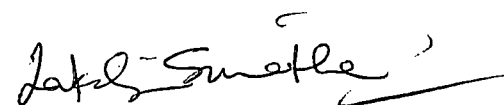
Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

RA 245/2003 has been filed by the Review  
Applicant praying for review of the Tribunal's oral  
order dated 22.5.2003 on the ground that there are

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numerous errors on the face of record. We are unable to agree with this contention as the applicants are trying to re-argue the case, which does not fall within the provisions of Section 22 (3)(f) of the Administrative Tribunal Act, 1985 read with the principle laid down under Order 47, Rule 1 CPC. Accordingly RA 245/2003 is rejected.

  
( V.K. Majotra )  
Member (A)

  
( Smt. Lakshmi Swaminathan )  
Vice Chairman (J)

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